

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 91/(MAH)/2017
M.A. No. 321/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: Mr. Champak Mehta & Ors.
V/s.
M/s. C. Mahendra International Ltd.& Ors.

SECTION OF THE COMPANIES ACT: 213, 241(1), 169(2) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

MA 321/2017 IN CP NO. 91/213,241(1),169(2)/NCLT/MB/MAH/2017

Wrongly on Board.

List this matter on 28.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)